

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

31. I.A. 2194/2020  
I.A. 2190/2020  
I.A. 2177/2020  
I.A. 2122/2020  
I.A. 1578/2020  
IN  
C.P.(IB)-4513(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.03.2021**.

NAME OF THE PARTIES: M/S. S.K Ganguli  
V/s  
D. Thakkar Constructions Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Both parties are present through virtual hearing. Both parties are directed to complete the pleadings in all pending applications on the next date of hearing. Lis this matter on 27.04.2021 for hearing.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)